## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 27/59/14 CA. NO.

**CORAM:** 

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

**NAME OF THE COMPANY:** M/s Sh. Harleen Kaur Sethi & Ors. Vs. M/s Veekay Autoparts Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 59** 

S.NO.	NAME DESIG	NATION	REPRESENTATION	SIGNATURE
١.	P. Nagern	Adv.	0	
2.	Sonsie or Agorhool	Adu.	Petitioner 3	sonspor Agano
	Arun Kalthpalia	Sv. Adv	Respondents	
4.	Shreya Som	Adv	Respondents	Som
6.	Amir SINGH PASRICH Vinita whehead	Adr	Pehhaner J V	~~~

## **ORDER**

Learned counsel for the parties are present. Learned counsel seek and are given one week's time as last chance to file copies of 2 sets of the pleadings as mandated by the NCLT Rules, 2016.

List for arguments on 02.12.2016.

(R.Varadharajan) Member (Judicial)

SdI

(Maharaj Krishan Hanjura) Member (Judicial)

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